

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 19.04.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02.00PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari., Member (Technical)

For Admission (After Notice)

1.	Comp App. (AT) (Ins) No. 41/2021/TR	Amaravathi Textils Private Limited Vs VBC Industries Limited & others	Akshat Singh	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Shabbeer Ahmed V. Annesh – R2 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini For R 3
2.	Comp App. (AT) (Ins) No. 59/2021/TR	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 others	Shruti Munjal	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini For R 2 Sumesh Dhawan Vatsala Kal (For Prudent ARC ltd)
3.	Comp App. (AT) (Ins) No. 66/2021/TR	Mutyala Babu Katta and 62 others Vs VBC Industries Limited & 2 Others	Kunal Godhwani Gaurav Mitra	Ankur Kandelwal Himanshu Handa - R1(RP)
4.	Comp App. (AT) (CH) (Ins) No. 12/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 others	Dr. B. Manoj Kumar	TSN Raja R1
5.	Comp App. (AT) (CH) (Ins) No. 07/2021	Antanium Holdings Private Ltd Vs Sujana Universal Industries Limited & another	Abhishek Jenesenan Aparajitha Viswanath	T. Ravichandran R1
6.	Comp App.(AT) (CH) (Ins) No. 08/2021	Shapoorji Pallonji and Company Private Limited Vs Shore Dwellings Private Limited	Deepika Murali Karthick Sundaram Aswini S Anusha Peri Anish Gupta Anupama Hebbar Vikas Mahendra	

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Member (J)
-sd/-
(Chennai Bench)